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requirements of Almora and Nanital districts of the state.

A survey of the project was conducted in the recent past. A follow up action on the survey report is yet to begin. I, therefore, request the hon. Minister of Planning and the Minister of Water Resources to take up the construction of the project at the earliest.

# [English]

(vi) Need to ban poaching in Chilka lake to protect wild life there.

SHRI BRAJAMOHAN MOHANTY (Puri): The current dry spell in North India is driving scores of birds eastwards and unprecedented influx of migratory birds to the Chilka Sanctuary in Orissa in anticipated during the winter. The birds came from Ladakh, Mangolian Steppes, Caspian Lake in West Russian, Baikal Lake (Eastern Russian) North Pole and North Asian Regions to Chilka. This year on account of a number of lakes and lagoons in the country getting dried up, the birds coming from different regions f the world will congregate in Chilka which spreads over 1100 sq. kms. and 45 km midway island of Nalabana. Now, it has been ascertained that 3052 people are engaged in bird poaching in Chilka Lake. So, it is urged upon the Union Government to take appropriate steps to ban the poaching of birds so as to protect the wild life in Chilka Lake.

# (vii) Need to start a direct train between Visakhapatnam and Tirupati.

SHRI GOPAL KRISHNA THOTA (Kakinada): Pilgrimage to Tirupati, the abode of Lord Venkateswara, is more scared to Hindus all over India, particularly, for the residents of South India namely, Andhra Pradesh, Tamil Nadu, etc. To meet the

needs of North coastal districts of Andhra Pradesh an Express Train by name of Tirumala Express was introduced after several representations were made. This train starts from Kakinada at 2.00 A.M. and reaches Tirupathi the next day. This train is most convenient for the pilgrims of East and West Godavari districts which are densely populated. This train is just meeting the requirements of these two districts. But the North coastal districts namely Viskhapatnam, Srikakulam and Vizianagram and greatly in need of direct train from Visakhapatnam to Tirupati. In Visakhapatnam there is every facility to introduce a new train direct to Tirupati, as it is the Headquarters of South Eastern Railway.

The people of these three northern coastal districts are requesting time and again for a direct train from Visakhapatnam to Tirupati. At present there is one trian from Puri to Tirupati, which is not at all serving the needs of these districts and is inadequate to meet the ever increasing passenger traffic. I therefore, request the Railway Minister to accede to the request of these people and introduce the train at the earliest.

(viii) Need to improve the functioning of Brahmaputra Board and also to take decision on Master Plan of the Brahmaputra.

SHRI PARAG CHALIHA (Jorhat): The Brahmaputra Board was constituted by the Government of India in December, 1981 and it started functioning from February, 1982. Among the principal objectives of its constitution was that the Board will undertake scientific and analytical study of the mighty river together with its tributaries and prepare a Master Plan for controlling the recurring floods that cause wide-spread damage to the region, mainly Assam. The Board was also to undertake measure for execution of the Plan.

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### [Sh. Parag Chaliha]

Tremendous enthusiasm and sense of seriousness was evinced in the Board's functioning at the initial stages; but gradually, the situation has become otherwise. Although the Master Plan of the Brahmaputra was submitted to the Government of India on 31.12.86 after a good deal of prior consultations with all related quarters and Government agencies, no tangible action has so far been taken in respect of the Master Plan. The recent devastation caused by as many as three waves of unprecedented floods, is a sad pointer to the inaction in this regard.

The indifference of the authorities becomes evident by the fact that the Board remains without a Chairman since 1.1.87 and it has for long been functioning with virtually stop-gap arrangements. Repeated representations have in no way improved matters.

In view of the enormity and urgency of the problem, it is urged upon the Ministry of Water Resources to take early effective steps towards taking a decision on the Master Plan and activise the Board so as to implement without further delay the recommendations thereof.

#### 12.33 hrs.

### NATIONAL DAIRY DEVELOPMENT BOARD BILL --- Contd.

MR. DEPUTY SPEAKER: The House will now take up Item No. 16-further consideration of the following motion moved by Shri G. S. Dhillon on the 25th August, 1987, namely:---

> "That the Bill to declare the institution known as the National Dairy Development Board in the State of Gujarat to be an institution of national importance and to provide for its incorporation and

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for the vesting in that body corporate of the undertakings of the Indian Dairy Corporation with a view to provide for the administration and the carrying on of the functions to be performed by the body corporate more effectively throughout the country and for matters connected therewith and incidental thereto, be taken into consideration."

Now, Shri Narayan Choubey.

SHRI NARAYAN CHOUBEY (Midnapore): Sir, I rise to welcome this Bill. It is a welcome step. I hope that all the recommendations of the Jha Committee in this regard will be implemented in true letter and spirit. This is my first submission.

My second submission is that it is a good thing that this National Dairy Development Board has done its job well and for that it has been singled out as an institution of national importance. But I simply fail to understand why, only this Board has been singled outfrom this. There are other Boards also, such as Tea Board, Coffee Board, Oilseeds Board and even the National Biotechnology Board. They also serve the national well. They have not been singled out and given the status of an institution of national importance.

I would like to enjoin upon the Government to ponder whether this will create certain adverse reaction amongst other Boards of importance or not. This is my submission.

My third submission is that, as yet, this White Revolution has increased our production of milk, no doubt. I am an old man, and so I can understand what has happened after independence. There has been development; no doubt about it. Even then, as yet, we have no proper data regarding our milk production. Sometimes somebody claims something, and others claim something else. The Thirtieth Round of Nationa'